Written Answers to

Swachh Bharat Mission

1566. SHRI A.U. SINGH DEO: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of schemes/programmes outlined to be undertaken under the Swachh Bharat Mission;
- (b) whether any concrete steps have been outlined for further progress of the mission after its initial success and if so, the details thereof;
- (c) the details of manners in which this Mission would function on the National and the State and district levels:
- (d) how Government plans on ensuring continued implementation and enforcement of the Abhiyan in the country; and
- whether Government intends on laying down penal provisions for those who violate cleanliness norms in the country and if so, the details thereof and if not, reasons therefor?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): (a) to (d) The Swachh Bharat Mission has been launched on 2nd October, 2014, which aims, inter-alia, at keeping towns and villages clean and attaining an open defecation free India by 2nd October, 2019.

The Swachh Bharat Mission comprises of two Sub Missions, namely the Swachh Bharat Mission (Gramin) [(SBM(G)] and Swachh Bharat Mission (Urban) for rural and urban areas respectively.

The details of the activities to be undertaken under the SBM(G) are:-

- Incentives for the construction of Individual household latrine (IHHL) of ₹ 12000, including central share of ₹9000.00 (₹ 10800.00 in case of special category states) and State share of ₹ 3000.00 (₹ 1200.00 in case of special category states) is available to all BPL households and to identified Above Poverty Line (APL) households (all SCs/STs, small and marginal farmers, landless labourers with homestead, physically handicapped and womenheaded households).
- Upto ₹ 2 lakh is available for the construction of Community Sanitary Complexes at a sharing pattern of 60:30:10 (Centre: State: Community)

- Funds for Solid and Liquid Waste Management projects is available for each Gram Panchayat, with a cap of ₹ 7/12/15/20 lakh to be applicable for Gram Panchayats having upto 150/300/500/ more than 500 households on a Centre and State/GP sharing ratio of 75:25.
- Provision for Information, Education and Communication activities (IEC) is available at 8% of total Project cost, with 3% to be utilised at the Central level and 5% at State level
- The demand for sanitation facilities is to be created by triggering 'Behaviour change' by intensifying Information, Education and Communication (IEC) and Inter Personal Communication (IPC) campaigns as Sanitation is a Mindset issue.
- Outputs (Construction) and Outcomes (usage) will be monitored.
- Strong Administrative structure is being set up for the Mission at Central, State and District and GP levels.
- Use of Technology to Monitor Household coverage through a Hand held device to capture photos of beneficiary, toilet and Coordinates is being taken up.

At the national level the Swachh Bharat Mission (Gramin) will be implemented through Ministry of Drinking Water and Sanitation. At State and District levels, the Mission will be implemented through State Swachh Bharat Missions and District Swachh Bharat Missions respectively. These Missions will ensure implementation of the activities as per the guidelines and instructions of the SBM(G).

(e) As Sanitation is a State subject, it is the State Governments which have the power to make penal provisions for those who violate cleanliness norms.

Supply of safe drinking water to households

1567. SHRI RAM KUMAR KASHYAP: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether 20 per cent of households have to travel more than half a kilometer for drinking water;
- (b) whether over 20 per cent of Indians get their water from unsafe sources including untreated sources for tap-usersand uncovered wells;